

ORISSA HIGH COURT

FILING REPORT AS ON :28/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007814/2020	DINESH SAHU @ FROOTY @ D.SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KORAPUT TOWN /304 /2019 S.D.J.M.,KORAPUT(Koraput) GR/0001114/2019
2	BLAPL/0007815/2020	VINOD @ VINOD KUMAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOIPARIGUDA /20 /2020 SESSIONS JUDGE-CUM-SPL.JUDGE,KORAPUT(Koraput) TR/0000012/2020
3	BLAPL/0007816/2020	PABITRA MALLICK @ BENGA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /111 /2020 J.M.F.C.,PIPILI(Puri) GR/0000315/2020
4	BLAPL/0007817/2020	AMARNATH MUNI @ MUNM @ BISHU VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARAKOT PS /83 /2020 A.D.J.,ASKA(Ganjam) ST/0000042/2020
5	BLAPL/0007818/2020	KANHA GOUDA VS STATE OF ODISHA	N.SAHANI VS	BADAGADA /61 /2019 A.D.J.,BHANJANAGAR(Ganjam) ST/0000120/2019
6	BLAPL/0007819/2020	GADISH RANA VS STATE OF ODISHA	TRILOCHAN NANDA VS	KANTAMAL /22 /2018 A.D.J.,BOUDH(Baudh *) ST/0000050/2018
7	BLAPL/0007820/2020	JAGAN NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) 2(A)CC/0000125/2020
8	BLAPL/0007821/2020	KAMINIAKANTA MOHANTA @ LULU VS STATE OF ODISHA	S.P.DASH VS	UDALA /94 /2020 DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj) ST/0000076/2020
9	BLAPL/0007822/2020	DEEPAK VS STATE OF ODISHA	B.R.TRIPATHY VS	R.UDAYAGIRI /54 /2020 DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati *) GR/0000040/2020
10	BLAPL/0007823/2020	PRAMOD DALEI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PATTAPUR (DIGAPAHANDI) /115 /2020 NYAYADHIKARI G.N. /J.M.F.C.,SANAKHEMUNDI(Ganjam) GR/0000110/2020
11	BLAPL/0007824/2020	RANJAN GAGARAI VS STATE OF ODISHA	S.P. DASH VS	KARANJIA /79 /2020 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CT/0000277/2020

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12	BLAPL/0007825/2020	GADA @ GADADHAR NAYAK @ DASARATHI NAYAK VS STATE OF ODISHA	NAYAK SARATHI DAS VS	BAGHAMARI /43 /2020 S.D.J.M.,KHURDA(Khordha *) GR/0000516/2020
13	BLAPL/0007826/2020	MANUA @ MANOJ @ MANORANJAN SIALA VS STATE OF ODISHA	S.P.DASH VS	KHAIRA /170 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000623/2020
14	BLAPL/0007827/2020	SURESH MALLIK VS STATE OF ODISHA	SURENDRA KU. BISWAL VS	BALICHANDRAPUR /154 /2020 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0000071/2020
15	BLAPL/0007828/2020	KALIA @ RATIKANTA DAS VS STATE OF ODISHA	P.K.MALLIIK VS	CUTTACK SADAR /287 /2016 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000080/2016
16	BLAPL/0007829/2020	PRAVAT UMAR NAIK@ DAKTAR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KANIHA /170 /2020 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0001252/2020
17	BLAPL/0007830/2020	SANIA BISOI@ROUT@PRABHAKAR ROUT VS STATE OF ODISHA	CHINMAYA MISHRA VS	BASELI SAHI PS /258 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000121/2020
18	BLAPL/0007831/2020	KESHAB JAGAT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /172 /2020 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0002373/2020
19	BLAPL/0007832/2020	GITAMNJALI LENKA VS STATE OF ODISHA	DIGAMBAR SETHI VS	BARANGA /142 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack) Spl/0002140/2020
20	BLAPL/0007833/2020	MOHAMMAD FARUQUE VS STATE OF ODISHA	DEVASHIS PANDA VS	LAKHANA /66 /2019 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA(Nuapada *) ST/0000024/2020
21	BLAPL/0007834/2020	MANOJ KUMAR SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	NIMAPADA /110 /2019 J.M.F.C.,NIMAPARA(Puri) GR/0000245/2019
22	CMP/0000590/2020	MANMATH KUMAR MOHANTY VS SUJATA MOHANTY	MANAS RANJAN SAMANTRAY VS	// CIVIL JUDGE (SD),TALCHER(Anugul *) Mat/0000281/2019
23	CMP/0000591/2020	SUBASINI BEHERA	A.K.SARANGI	//

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		VS	VS	0
		SURYAMANI SAHOO		//
24	CONTC/0004634/2020	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD.ADV		//
		VS	VS	0
		DR. KRISHNA KUMAR		//
25	CONTC/0004635/2020	RAMA CHANDRA SINGH	ADV	//
		VS	VS	0
		SAMBIT SATAPATHY		//
26	CONTC/0004636/2020	M/S, SBM NIRMAN CONSTRUCTION PVT.LTD.ADV		//
		VS	VS	0
		DR. KRISHNA KUMAR		//
27	CONTC/0004637/2020	DEBARAJ SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		SATYABRATA SAHOO		//
28	CONTC/0004638/2020	AJIT KUMAR MOHANTY	ADV	//
		VS	VS	0
		KRISHAN KUMAR		//
29	CONTC/0004639/2020	RAJALAXMI MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0
		SANJAY SINGH		//
30	CONTC/0004640/2020	UMESH CHANDRA NAYAK	ADV	//
		VS	VS	0
		ASHOK K.K.MEENA		//
31	CONTC/0004641/2020	SURATH PRADHAN	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
32	CONTC/0004642/2020	JAGANNATH GOUDA	ADV	//
		VS	VS	0
		VIJAY AMRUTA KULANGE		//
33	CONTC/0004643/2020	GIRISH KUMAR RATHA	ADV	//
		VS	VS	0
		ROHIT KUMAR LENKA		//
34	CONTC/0004644/2020	DAMAYANTI MADALA	ADV	//
		VS	VS	0

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35	CRLA/0000546/2020	VIJAY AMRUTA KULANGE RASA @ RASANANDA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// BANARAPAL /46 /2018 SPECIAL JUDGE (POCSO), ANGUL(Anugul *) Spl/0000011/2018
36	CRLMC/0001524/2020	RAJESH KUMAR NAYAK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	RAIBANIA /1 /2020 J.M.F.C,JALESWAR(Baleshwar) CT/0000005/2020
37	CRLMC/0001525/2020	ABHIJIT NAYAK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	RAIBANIA /1 /2020 J.M.F.C,JALESWAR(Baleshwar) CT/0000005/2020
38	CRLMC/0001526/2020	SANTOSH KUMAR DASH VS STATE OF ODISHA	B.R.TRIPATHY VS	TARBHA /68 /2020 DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonapur *) CRREV/0000001/2020
39	CRLMC/0001527/2020	PITABASH PANDA VS STATE OF ODISHA	S.P.SAHOO VS	COLLIERY /234 /2020 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0001005/2020
40	CRLMC/0001528/2020	ANJAN KUMAR PANDA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	REMUNA /153 /2020 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000745/2020
41	CRLMC/0001529/2020	SIMANCHAL MISHRA VS MANJULA PADHI@MISHRA	SANJEEB BEHARA VS	// J.M.F.C.,BERHAMPUR(Ganjam) MISCA/0000367/2016
42	CRLMP/0001333/2020	DHIRENDRA KUMAR BEHERA VS SUPERINTENDENT OF POLICE,PURI	PRAFULLA KUMAR MALLICK VS	// ()
43	CRLMP/0001334/2020	ARABIND ROUT VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// ()
44	CRLMP/0001335/2020	DOLA PRASAD DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	// KOREI /252 /2020 ()
45	CRLMP/0001336/2020	TANMAYA KUMAR MAHANTA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// MAHILA P.S.(BBSR) /314 /2014 ()

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46	CRLMP/0001337/2020	SAKINA BIBI VS STATE OF ODISHA	B.S.DASPARIDA VS	//0 J.M.F.C.JALESWAR(Baleshwar) ICC/0000127/2020
47	CRLMP/0001338/2020	JAIDA BIBI VS STATE OF ODISHA	B.S.DASPARIDA VS	//0 () //
48	CRLMP/0001339/2020	SK.KAMIRUDDIN VS STATE OF ODISHA	B.S.DASPARIDA VS	//0 () //
49	LAA/0000025/2020	DEPUTY CHIEF ENGINEER(CONSTRUCTION II) VS JAMUNA MUDULI	S.K.RATH VS	// CIVIL JUDGE (SD),KHURDA(Khordha *) LAR/0000119/2015
50	LAA/0000026/2020	DEPUTY CHIEF ENGINEER (CONSTRUCTION II) VS HARINATH MATI	S.K.RATH VS	// CIVIL JUDGE (SD),KHURDA(Khordha *) LAR/0000040/2015
51	LAA/0000027/2020	DEPUTY CHIEF ENGINEER(CONSTRUCTION II) VS BHASKAR MOHARATHA	S.K.RATH VS	// CIVIL JUDGE (SD),KHURDA(Khordha *) LAR/0000043/2015
52	WA/0000634/2020	STATE OF ORISSA VS SUBASH CHANDRA SOREN	ADDL.GOV'T COUNSEL VS	// () //
53	WP(C)/0029170/2020	MANJURANI ROUTARAY VS STATE OF ODISHA	P.N.MOHANTY VS	// () //
54	WP(C)/0029171/2020	ADITI MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// () //
55	WP(C)/0029172/2020	SANATANA SAHOO VS STATE OF ODISHA	GOURIMOHAN RATHA VS	// () //
56	WP(C)/0029173/2020	DHANESWAR BAI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// () //
57	WP(C)/0029174/2020	M/S.ASHIRBAD INDUSTRIES	UMESH CHANDRA MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WP(C)/0029175/2020	KRUSHNA MOHAN DASH	JUGALA KISHORE PANDA	//
		VS	VS	0
		THE COLLECTOR, KALAHANDI		//
59	WP(C)/0029176/2020	M/S. STEEL AUTHORITY OF INDIA LTD.,	DURGA PRASAD NANDA	//
		VS	VS	0
		THE UNION OF INDIA		//
60	WP(C)/0029177/2020	URMILA MANDAL	JUGALA KISHORE PANDA	//
		VS	VS	0
		COLLECTOR, MALKANGIRI		//
61	WP(C)/0029178/2020	SANTOSH KUMAR PARIDA	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0029179/2020	MADHUCHHANDA DAS	BIPLABA P.B.BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
63	WP(C)/0029180/2020	SUDHAKAR ROUT	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
64	WP(C)/0029181/2020	ROHIT KUMAR GIRI	R.K.ROUTRAY	//
		VS	VS	0
		REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR		//
65	WP(C)/0029182/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		RAJENDRA KUMAR DASH		//
66	WP(C)/0029183/2020	SUBRAT BARGAI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
67	WP(C)/0029184/2020	ANANTA PUTEI	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
68	WP(C)/0029185/2020	SUBASI BHOI	PRADEEP KUMAR MISHRA	//
		VS	VS	0

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69	WP(C)/0029186/2020	GOBINDA BHOI JAJPUR IRRIGATION NMR EMPLOYEES UNION VS	SANJAY KUMAR MISHRA VS	// // 0
70	WP(C)/0029187/2020	STATE BANK OF INDIA BALARAM @ BALDEV BEHERA VS	AMIT PRASAD BOSE VS	// // 0
71	WP(C)/0029188/2020	GOVT. ODISHA DEPARTMENT OF COOPERATION SULOCHANA BHOI VS	PRADEEP KUMAR MISHRA VS	// // 0
72	WP(C)/0029189/2020	CHANDA BHOI M/S. SRABANI CONSTRUCTION PVT. LTD VS	SOUGAT DASH VS	// // 0
73	WP(C)/0029190/2020	AUTHORISED OFFICER, INDIA OVERSEAS BANK RABINDRANATH PANIGRAHI VS	SAMEER KUMAR DAS VS	// // 0
74	WP(C)/0029191/2020	STATE OF ODISHA GOVERNING BODY OF PRANA NATH AUTONOMOUS COLLEGE, KURDA VS	SAMEER KUMAR DAS VS	// // 0
75	WP(C)/0029192/2020	STATE OF ODISHA M/S. BHAGABATI INDUSTRIES VS	UMESH CHANDRA MOHANTY VS	// // 0
76	WP(C)/0029193/2020	STATE OF ODISHA SURENDRANATH SATAPATHY VS	SAMEER KUMAR DAS VS	// // 0
77	WP(C)/0029194/2020	STATE OF ODISHA M/S. POOJARINI ENTERPRISERS VS	UMESH CHANDRA MOHANTY VS	// // 0
78	WP(C)/0029195/2020	STATE OF ODISHA UMESH CHANDRA GARNAIK VS	SAMEER KUMAR DAS VS	// // 0
79	WP(C)/0029196/2020	STATE OF ODISHA K.BENU GOPAL ACHARYA VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	WP(C)/0029197/2020	PRASANTA NAIK VS UNION OF INDIA	JYOTIRMAYA GUPTA VS	// 0 //
81	WP(C)/0029198/2020	GANGADHAR MAHARANA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
82	WP(C)/0029199/2020	CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
83	WP(C)/0029200/2020	SIBA PRASAD PADHI VS STATE OF ODISHA	D.DAS VS	// 0 //
84	WP(C)/0029201/2020	UTTAM KUMAR MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
85	WP(C)/0029202/2020	VENUS KUMAR NAYAK VS STATE OF ODISHA	D.DAS VS	// 0 //
86	WP(C)/0029203/2020	PRASHANTA KUMAR PATTNAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
87	WP(C)/0029204/2020	MANOJ KUMAR NAYAK VS STATE OF ODISHA	D.DAS VS	// 0 //
88	WP(C)/0029205/2020	DIBAKAR ROUT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
89	WP(C)/0029206/2020	RAMA CHANDRA PADHY VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
90	WP(C)/0029207/2020	KISHORE KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
91	WP(C)/0029208/2020	BIJAYA LAXMI SAHOO	JYOTIRMAYA GUPTA	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0029209/2020	BIBHUTI BHUSAN MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0029210/2020	M/S.SUNITA TRADERS,	AVIJIT PAL	//
		VS	VS	0
		M/S ADITYA BIRLA HOUSING FINANCE LTD		//
94	WP(C)/0029211/2020	ATUL KUMAR SAXSENA	C.R.DAS	//
		VS	VS	0
		COMMISSIONER OF SALES TAX, ODISHA, CUTTACK, BANIYAKAR BHAWAN		//
95	WP(C)/0029212/2020	M. JAGANNATH @ JAGANNATH BAURI	P.K.JENA	//
		VS	VS	0
		SDO, ELECTRICAL, SOUTH CO, GUNUPUR		//
96	WP(C)/0029213/2020	ANANDA CHANDRA SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0029214/2020	KAPILENDRA MOHAPATRA	A.BEHERA	//
		VS	VS	0
		SUB REGISTRAR, BHADRAK		//
98	WP(C)/0029215/2020	PARSURAM JANI	S.P.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0029216/2020	SUSHANTA KUMAR NISHANK	S.P.MISHRA	//
		VS	VS	0
		THE REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA		//
100	WP(C)/0029217/2020	MAMATA SARANGI	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0029218/2020	CHAITANYA SABAR	AMIT PRASAD BOSE	//
		VS	VS	0
		ORISSA ADMINISTRATIVE TRIBUNAL, CIRCUIT BENCH, SAMBALPUR		//
102	WP(C)/0029219/2020	DAMODAR BAI	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0029220/2020	STATE OF ODISHA STATE OF ODISHA VS AMBIKA PRASAD ROUT	ADDL.GOV.T.ADVOCATE VS	// // 0 //
104	WP(C)/0029221/2020	UNION OF INDIA VS RADHANATH BARIK	SANJIB SWAIN VS	// 0 //
105	WP(C)/0029222/2020	ADYASMITA PANDA VS UNION OF INDIA	MILAN KANUNGO VS	// 0 //
106	WP(C)/0029223/2020	PATITAPABAN JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
107	WP(C)/0029224/2020	STATE OF ODISHA STATE OF ODISHA VS BIRENMITRA SWAIN	ADDL.GOV.T.ADVOCATE VS	// // 0 //
108	WP(C)/0029225/2020	RAMAKANTA BEURA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
109	WP(C)/0029226/2020	RAMACHANDRA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
110	WP(C)/0029227/2020	ANUPAMA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
111	WP(C)/0029228/2020	SANTOSH KUMAR SARAF VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
112	WP(C)/0029229/2020	BIJAY KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
113	WP(C)/0029230/2020	MADHUCHHANDA PAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //

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114	WP(C)/0029231/2020	ABHISEK SATAPATHY VS UNION OF INDIA	G.K.NANDA VS	// 0 //
115	WP(C)/0029232/2020	SUSANTA KUMAR DALAI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
116	WP(C)/0029233/2020	HEADMASTER OF MAA MANGALA HIGH SCHOOL VS STATE OF ODISHA	SOMEER KUMAR DAS VS	// 0 //
117	WP(C)/0029234/2020	SURENDRA KUMAR SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
118	WP(C)/0029235/2020	RAJESH RANJAN SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
119	WP(C)/0029236/2020	JAYAKRISHNA PALEI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
120	WP(C)/0029237/2020	SMARANIKA ROUT VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.	SAMEER KUMAR DAS VS	// 0 //
121	ABLAPL/0013406/2020	KEDAR@ KEDARNATH PALEI VS STATE OF ODISHA	ARCHANA MOHANTY VS	TALABANIA /141 /2020 S.D.J.M.,PURI(Puri) GR/0002536/2020
122	ABLAPL/0013407/2020	KANHU CHARAN BEHERA VS STATE OF ODISHA	S.D.DAS VS	PIPLI /316 /2020 J.M.F.C.,PIPLI(Puri) GR/0000458/2020
123	ABLAPL/0013408/2020	BASANTA KHURA VS STATE OF ODISHA	J.K.KHUNTIA VS	RAYAGADA TOWN /315 /2020 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada *) GR/0000710/2020
124	ABLAPL/0013409/2020	RANJIT KUMAR BAG VS STATE OF ODISHA(VIG.)	PRABODHA CH. NAYAK VS	SAMBALPUR VIGILANCE /24 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000007/2020
125	ABLAPL/0013410/2020	NARMADA MAJHI	SURYAKANTA DASH	MAHILA (BERHAMPUR) /84 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	2ND A.D.J.,BERHAMPUR(Ganjam)
126	ABLAPL/0013411/2020	NARAYAN NAYAK	AJIT KUMAR ROUT	GR/000035/2020
		VS STATE OF ODISHA	VS	NAYAGARH SADAR /137 /2020
127	ABLAPL/0013412/2020	AMIT BENIA	KAILASH CHANDRA SAHOO	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *)
		VS STATE OF ODISHA	VS	GR/0000545/2020
128	ABLAPL/0013413/2020	NILAKANTHA SAHOO	SANTOSH KUMAR DASH	K.SINGHPUR /118 /2020
		VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada *)
129	ABLAPL/0013414/2020	BIJAYA PRADHAN	ASUTOSH TRIPATHY	GR/0000509/2020
		VS STATE OF ODISHA	VS	KANAS /84 /2020
130	ABLAPL/0013415/2020	BIKASH SWAIN	SANTOSH KUMAR DASH	S.D.J.M.,PURI(Puri)
		VS STATE OF ODISHA	VS	GR/0001524/2020
131	ABLAPL/0013416/2020	NISIKANTA PRADHAN @ KATHI	SURYA NARAYAN MISHRA	SPL.TASK FORCE /22 /2018
		VS STATE OF ODISHA	VS	S.D.J.M.,PALLAHARA(Anugul *)
132	ABLAPL/0013417/2020	SANDEEP KUMAR MALLICK	GOUTAM CHARAN ROUT	GR/0000310/2018
		VS STATE OF ODISHA	VS	SORO /645 /2019
133	ABLAPL/0013418/2020	BISHNU NAYAK	A.C.RATH	SPL.JUDGE,BALASORE(Baleshwar)
		VS STATE OF ODISHA	VS	Spl/0000025/2020
134	ABLAPL/0013419/2020	RABI NARAYAN PRADHAN	BIBHUDANANDA MOHAPATRA	KANAS /160 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,PURI(Puri)
135	ABLAPL/0013420/2020	CHAKRADHAR NATH	L.N.RAYATSINGH	GR/0002617/2020
		VS STATE OF ODISHA	VS	/ /0
136	ABLAPL/0013421/2020	RASHMIT @ RASMIT RANJAN PRADHAN	S.D.DAS	()
		VS STATE OF ODISHA	VS	//
		VS STATE OF ODISHA	VS	NIALI /240 /2020
		VS STATE OF ODISHA	VS	()
		VS STATE OF ODISHA	VS	//
		VS STATE OF ODISHA	VS	MAHILA (BERHAMPUR) /86 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		VS STATE OF ODISHA	VS	GR/0001517/2020
		VS STATE OF ODISHA	VS	BASUDEVPUR /256 /2020
		VS STATE OF ODISHA	VS	J.M.F.C.,BASUDEVPUR(Bhadrak *)
		VS STATE OF ODISHA	VS	GR/0000485/2020
		VS STATE OF ODISHA	VS	CUTTACK VIGILANCE /5 /2020
		VS STATE OF ODISHA	VS	SPL. C.J.M. VIGILANCE,BHUBANESWAR(Khordha *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	ABLAPL/0013422/2020	STATE OF ODISHA(VIG.) KULU NAIK @ NAYAK VS	SAMARENDRA MOHANTY VS	GR/0000033/2020 KHANDAGIRI P.S. /645 /2020 S.D.J.M.,BHUBANESWAR(Khordha *)
138	ABLAPL/0013423/2020	STATE OF ODISHA RANJAN KUMAR MAJHI VS	DILLIP KUMAR SWAIN VS	CT/0004521/2020 //0 (
139	ABLAPL/0013424/2020	STATE OF ODISHA TRILOCHAN MALLICK VS	G.C.RAO VS	// //0 (
140	ABLAPL/0013425/2020	STATE OF ODISHA KABUL BEHERA @ KABULA RAJ VS	SAMARENDRA MOHANTY VS	// KHANDAGIRI P.S. /686 /2020 (
141	ABLAPL/0013426/2020	STATE OF ODISHA CHINTU @ SUSANTA KU. PRADHAN VS	PARTHA SARATHI NAYAK VS	HINDOL /105 /2020 S.D.J.M.,HINDOL(Dhenkanal)
142	ABLAPL/0013427/2020	STATE OF ODISHA SRABANI KAR VS	PRITAM KUMAR MOHANTY VS	GR/0000423/2020 //0 (
143	ABLAPL/0013428/2020	STATE OF ODISHA ROJALIN ALIAS ARATI PANDA VS	MRITUNJAY BANERJEE VS	// KAKATAPUR /194 /2020 (
144	ABLAPL/0013429/2020	STATE OF ODISHA LOKANATH RANASINGH VS	MRITUNJAY BANERJEE VS	// KHANDAGIRI P.S. /635 /2020 S.D.J.M.,BHUBANESWAR(Khordha *)
145	ABLAPL/0013430/2020	STATE OF ODISHA NIRANJAN SAMAL VS	SITAKANTA RATH VS	GR/0004438/2020 BIRIDI PS /135 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *)
146	ABLAPL/0013431/2020	STATE OF ODISHA M.DEBAKI @ MAILIPILLI DEBAKI VS	JYOTIRMAYA SAHOO VS	GR/0000900/2020 MARINE PS AT ARJIPALLI /29 /2020 A.D.J.,BERHAMPUR(Ganjam)
147	ABLAPL/0013432/2020	STATE OF ODISHA RAMAKANTA PATASNI VS	A.PATTANAİK VS	GR/0000086/2020 NIRAKARPUR /137 /2020 J.M.F.C,TANGI(Khordha *)
		STATE OF ODISHA		GR/0000431/2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	ABLAPL/0013433/2020	SANTOSH KUMAR SAHOO @ TAPAN VS STATE OF ODISHA	P.K.DEO VS	TANGI (KHURDA) /148 /2019 J.M.F.C,TANGI(Khordha *) GR/0000199/2019
149	ABLAPL/0013434/2020	SUBASH NAIK VS STATE OF ODISHA	BIJAY KU. SAHOO VS	LANJIGARH /15 /2019 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000278/2019
150	ABLAPL/0013435/2020	DUKHI SWAIN VS STATE OF ODISHA	A.PATTANAIK VS	NIRAKARPUR /148 /2020 GRAMA NYAYALAYA,TANGI(Khordha *) GR/0000460/2020
151	ABLAPL/0013436/2020	BIRANCHI NARAYAN MISHRA VS STATE OF ODISHA	B.S.DASPARIDA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha *) ICC/0002952/2020
152	ABLAPL/0013437/2020	GIRIDHARI BHOL @ GIRIA VS STATE OF ODISHA	B.S.DASPARIDA VS	KANPUR /120 /2020 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000379/2020
153	ABLAPL/0013438/2020	SILU DHAL VS STATE OF ODISHA	B.S.DASPARIDA VS	DARINGBADI /94 /2020 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) CT/0000041/2020
154	ABLAPL/0013439/2020	B @ BADI KURMEYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /29 /2020 2ND A.D.J.,BERHAMPUR(Ganjam) GR/0000086/2020
155	ABLAPL/0013440/2020	RAMAKANTA AGASTI VS STATE OF ODISHA	L.N.RAYATSINGH VS	BASUDEVPUR /277 /2020 J.M.F.C.,BASUDEVPUR(Bhadrak *) GR/0000254/2020
156	ABLAPL/0013441/2020	PINTU@ DHIRENDRA SWAIN VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	BANKI /278 /2020 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000389/2020
157	ABLAPL/0013442/2020	UPENDRA SWAIN VS STATE OF ODISHA	NIRANGAN PANDA VS	DELANGA /41 /2016 J.M.F.C.,PIPILI(Puri) GR/0000117/2016
158	ABLAPL/0013443/2020	BHASKAR CHHOTARAY VS STATE OF ODISHA	A.PATTANAIK VS	NIRAKARPUR /148 /2020 J.M.F.C,TANGI(Khordha *) GR/0000460/2020
159	ABLAPL/0013444/2020	SARTHA @ DHADIA @ SARATHI SWAIN	NIRANJAN PANDA	DELANGA /41 /2016

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	J.M.F.C.,PIPILI(Puri) GR/0000117/2016
160	ABLAPL/0013445/2020	LAXMIPRIYA BALIARSINGH @ TIKINA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /367 /2020 () //
161	ABLAPL/0013446/2020	SHANKARLAL KHANDELWAL VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /707 /2020 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0001770/2020
162	ABLAPL/0013447/2020	MANAS RANJAN PANDA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	SEA BEACH /140 /2016 () //
163	ABLAPL/0013448/2020	NARMADA RANI GAUD VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR NANDA VS	BHUBANESWAR VIGILANCE /30 /2020 SPL. C.J.M. VIGILANCE,BHUBANESWAR(Khordha *) GR/0000034/2020
164	ABLAPL/0013449/2020	SUKANTI MAHAPATRA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	CHANDANPUR /240 /2020 S.D.J.M.,PURI(Puri) GR/0002774/2020
165	ABLAPL/0013450/2020	RAVALJEET SINGH RUPPAL VS STATE OF ODISHA	RAJENDRA KU. MUND VS	TANGARPALI /48 /2019 J.M.F.C.,ROURKELA(Sundargarh) GR/0000378/2019
166	ABLAPL/0013451/2020	RASHMI RANJAN BEHERA @ SONU @ NALU VS STATE OF ODISHA	SRINIBAS SAHOO VS	BARI /59 /2020 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0000086/2020
167	ABLAPL/0013452/2020	KARTIKA SAHOO VS STATE OF ODISHA	SRINIBAS SAHOO VS	BINJHARPUR /324 /2020 S.D.J.M.,JAJPUR(Jajapur *) CT/0001850/2020

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MISC CASES FILED on :28/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	66/2020 LAA/25/2020	DEPUTY CHIEF ENGINEER(CONSTRUCTION II)-MP	S.K.RATH
2	67/2020 LAA/26/2020	DEPUTY CHIEF ENGINEER (CONSTRUCTION II),EAAST COASTAL RAILWAY-MP	S.K.RATH
3	68/2020 LAA/27/2020	DEPUTY CHIEF ENGINEER(CONSTRUCTION II)-MP	S.K.RATH
4	191/2020 RPFAM/76/2020	BASIR KHAN-MP	S.K.NAYAK (2)
5	414/2020 RSA/370/2012	PRANABANDHU SAHOO-MP	M/S.S.K.NAYAK
6	575/2020 CMP/591/2020	SUBASINI BEHERA-MP	A.K.SARANGI
7	685/2020 FAO/681/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
8	686/2020 FAO/632/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	PASANTA KUMAR MAHALI
9	1026/2020 CRLMC/1524/2020	RAJESH KUMAR NAYAK-MP	SATRUGHNA DASH
10	1027/2020 CRLMC/1525/2020	ABHIJIT NAYAK-MP	SATRUGHNA DASH (A)
11	1028/2020 CRLMC/1528/2020	ANJAN KUMAR PANDA-MP	MIHIR KUMAR DASH
12	1049/2020 BLAPL/7815/2020	VINOD @ VINOD KUMAR-MP	AMIT PRASAD BOSE
13	1050/2020 BLAPL/4940/2020	ABHIMANYU DASH-MP	MANORANJAN PADHY
14	1051/2020 BLAPL/6355/2020	MADHU PANGI @ NANU-MP	AMIT PRASAD BOSE
15	1052/2020 BLAPL/3492/2020	DAKTER BEHERA @ PRAMOD-MP	BHARATI DASH
16	1053/2020 BLAPL/292/2018	HRUDANANDA BISWAL@TULU-MP	M/S.R.C.MOHANTY
17	1054/2020 CRLA/546/2020	RASA @ RASANANDA BEHERA-MP	ASUTOSH TRIPATHY
18	1396/2020 WA/634/2020	STATE OF ORISSA-MP	ADDL.GOVT COUNSEL
19	1397/2020 WA/634/2020	STATE OF ORISSA-MP	ADDL.GOVT COUNSEL
20	1406/2020 WA/618/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
21	12734/2020 WP(C)/29171/2020	ADITI MOHAPATRA-MP	SUBASH CHANDRA PANI
22	12735/2020 WP(C)/29172/2020	SANATANA SAHOO-MP	GOURIMOHAN RATHA
23	12736/2020 WP(C)/29174/2020	M/S.ASHIRBAD INDUSTRIES-MP	UMESH CHANDRA MOHANTY
24	12737/2020 WP(C)/20136/2018	NARAYAN DASH-MP	M/S J.K.LENKA
25	12738/2020 WP(C)/29181/2020	ROHIT KUMAR GIRI-MP	R.K.ROUTRAY
26	12739/2020	DHANESWAR BAI-MP	RUDRA NARAYAN PARIJA

27	WP(C)/29173/2020 12740/2020	SULOCHANA BHOI-MP	PRADEEP KUMAR MISHRA
28	WP(C)/29188/2020 12741/2020	M/S. STEEL AUTHORITY OF INDIA LTD.,-MP	B.P.PANDA
29	WP(C)/29176/2020 12742/2020	M/S. SRABANI CONSTRUCTION PVT. LTD-MP	SOUGAT DASH
30	WP(C)/29189/2020 12743/2020	GOVERNING BODY OF PRANA NATH AUTONOMOUS COILS	ABEER KUNDARMA
31	WP(C)/29191/2020 12744/2020	M/S. BHAGABATI INDUSTRIES-MP	UMESH CHANDRA MOHANTY
32	WP(C)/29192/2020 12745/2020	M/S. POOJARINI ENTERPRISERS-MP	UMESH CHANDRA MOHANTY
33	WP(C)/29194/2020 12746/2020	DIBAKAR ROUT-MP	DEEPALI MOHAPATRA
34	WP(C)/29205/2020 12747/2020	M/S.SUNITA TRADERS,-MP	AVIJIT PAL
35	WP(C)/29210/2020 12748/2020	ATUL KUMAR SAXSENA-MP	C.R.DAS
36	WP(C)/29211/2020 12749/2020	M. JAGANNATH @ JAGANNATH BAURI-MP	P.K.JENA
37	WP(C)/29212/2020 12750/2020	ATUL KUMAR SAXSENA-MP	C.R.DAS
38	WP(C)/29211/2020 12751/2020	SUBASI BHOI-MP	PRADEEP KUMAR MISHR
39	WP(C)/29185/2020 12752/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
40	WP(C)/29220/2020 12753/2020	UNION OF INDIA-MP	SANJIB SWAIN
41	WP(C)/29221/2020 12754/2020	ADYASMITA PANDA-MP	SITIKANTA MISHRA
42	WP(C)/29222/2020 12755/2020	PATITAPABAN JENA-MP	KRISHNA CHADNRA SAHU
43	WP(C)/29223/2020 12756/2020	ADYASMITA PANDA-MP	SITIKANTA MISHRA
44	WP(C)/29222/2020 12757/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
45	WP(C)/29224/2020 12758/2020	RAMAKANTA BEURA-MP	KRISHNA CHANDRA SAHU
46	WP(C)/29225/2020 12759/2020	BIJAY KUMAR DAS-MP	PRAFULLA KUMAR KAR
47	WP(C)/29229/2020 12760/2020	ABHISEK SATAPATHY-MP	G.K.NANDA
48	WP(C)/29231/2020 12761/2020	SURENDRA KUMAR SWAIN-MP	DEEPALI MAHAPATRA
49	WP(C)/29234/2020 12763/2020	K.L.KUMAR-MP	M/S.ASWINI KU.MISHRA
50	WP(C)/14104/2008 12764/2020	DHANESWAR JENA-MP	DIVYA MAHAJAN
51	WP(C)/21807/2020 12765/2020	DR.BISHNU PRASAD SAR-MP	DEEPALI MOHAPATRA
52	WP(C)/10491/2020 12768/2020	KISHORE KUMAR NAYAK-MP	SAMEER KUMAR DAS
53	WP(C)/29207/2020 684/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	
54	FAO/571/2020 977/2020	kushadhwaja behera-MP	ASUTOSH TRIPATHY
55	ABLAPL/1126/2019 978/2020	UMESH CHANDRA MALLICK-MP	
56	ABLAPL/8724/2020 1398/2020	GOVT. OF INDIA-MP	
57	WA/569/2020 1399/2020	GOVT. OF INDIA-MP	
	WA/567/2020		

58	1400/2020 WA/566/2020	GOVT. OF INDIA-MP
59	1401/2020 WA/570/2020	GOVT. OF INDIA-MP
60	1402/2020 WA/548/2020	GOVT. OF INDIA-MP
61	1403/2020 WA/564/2020	GOVT. OF INDIA-MP
62	1404/2020 WA/565/2020	GOVT. OF INDIA-MP
63	1405/2020 WA/568/2020	GOVT. OF INDIA-MP
64	12762/2020 WP(C)/12801/2020	SAKROBOTIX LAB PVT LTD.,-MP
65	12766/2020 WP(C)/23991/2020	RAMESH CHANDRA PADHY-MP
66	12767/2020 WP(C)/459/2020	M/S. BINU INDUSTRIES-MP